

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 114 of 2011 &
I.A. No. 227 of 2011

Dated: 28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

New Delhi Power Limited ... Appellant(s)

Versus

D.E.R.C. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Manish Srivastava

ORDER

Affidavit of service has been filed by the learned counsel for the Appellant.

Mr. Buddy A. Ranganadhan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1-Commission and seeks some time to file reply/written Submissions.

Post the matter for hearing on **04.11.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply/written Submissions, if any, after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ks